

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 89 of 2017 (SZ)

Applicant(s) Kunhikrishnan. R, Kannur District, Kerala and 2 others	Vs. Respondent(s) Union of India, Rep. by its Secretary, Ministry of Environment and Forests, Government of India, New Delhi and 7 others.
Legal Practitioners for Applicant(s)	Legal practitioners for respondent(s) Mrs. M. Sumathi for R1 Smt. Suvitha. A.S. for R2 and R3 Mrs. Rema Smirthi for R4 and R5

Note of the Registry	Orders of the Tribunal
Order No. 14	<p>Date: 15th November, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondents are present. Respondents have filed their reply.</p> <p>Applicant to file rejoinder if any, within a period of two weeks.</p> <p>List the matter for final arguments on 11.12.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>